ITEM NO.61 COURT NO.4 SECTION IX-A

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28923/2025

[Arising out of impugned final judgment and order dated 11-09-2025 in WP No. 2887/2025 passed by the High Court of Judicature at Bombay]

**ASIAN PAINTS LIMITED** 

Petitioner(s)

**VERSUS** 

COMPETITION COMMISSION OF INDIA & ANR.

Respondent(s)

Date: 13-10-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. Mukul Rohatgi, Sr. Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.

Mr. S. S. Shroff, AOR

Ms. Misha, Adv.

Mr. Harman Singh Sandhu, Adv.

Mr. Aashish Gupta, Adv.

Ms. Nitika Dwivedi, Adv.

Mr. Puneeth Ganapathy, Adv.

Ms. Apurva Badoni, Adv.

Ms. Ira Mahajan, Adv.

Ms. Sanjana L.b., Adv.

Mr. Sohom Sarkar, Adv.

For Respondent(s): Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Ms. Madhavi Agarwal, Adv.

Mr. Abhinabh Garg, Adv.

Mr. M.S. Ananth, Adv.

Mr. E.C. Agrawala, AOR

## UPON hearing the counsel the Court made the following O R D E R

1. After arguing for some time, learned senior counsel appearing on behalf of the petitioner seeks permission of this Court to

withdraw the special leave petition.

2. Accordingly, the special leave petition is dismissed as withdrawn.

(GULSHAN KUMAR ARORA) AR-CUM-PS (NAND KISHOR)
ASSISTANT REGISTRAR